

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

(8)

Original Application No. 1286 of 1997

Allahabad this the 23rd day of March 1998

Hon'ble Mr. D.B. Baweja, Member (A)  
Hon'ble Mr. J.P. Sharma, Member (J)

1. Sh. Narottam Singh, S/o Late Sh. Shiv Bajrang Singh, Aged about 40 years, R/o H-9/D, Railway Harthala Colony, Moradabad.
2. Shri Yusuf Khan, S/o Late Kadar Bux, Aged about 29 years, R/o Railway Qr. No. L-8/F, Kapoor Company, Kali Ka Thaan, Moradabad.
3. Sh. Surendra Singh, S/o Late Shyam Lal, Aged about 40 years, R/o Qm. No. H-339, Double Story, Railway Harthala Colony, Moradabad.
4. Sh. Keshav Ram Kashyap, S/o Late Shambhu Nath Kashyap, Aged about 33 years, R/o Kothi No. E-26, Qr. No. A, Railway Officers Colony, Moradabad.
5. Sh. Mohd. Ali, S/o Sh. Khurshid Ahmad, Aged about 39 years, R/o Mohalla Sarai Guljarimal, near Dr. Nisar Wali Masjid, Moradabad.
6. Sh. Badam Singh, S/o Shri Gokal Singh, Aged about 37 years, R/o Railway Harthala Colony, Hari Singh Mandir, 32 Chandra Nagar, Moradabad.
7. Sh. Vinod Kumar Verma, S/o Sh. Ramesh Singh Verma, aged about 37 years, R/o Mabapura (near Panchayati Mandir) Qr. No. 224-E, Moradabad.
8. Sh. Hari Singh, S/o Shri Pyare Lal, Aged about 37 years, R/o 32, Chandra Nagar, Railway Harthala Colony, (Near Ram Chandra School), Moradabad.
9. Sh. Maan Singh, S/o Sh. Govind Ram, Aged about 39 years, R/o Chandra Nagar (Opp. Ramchandra School), Moradabad.

10. Sh. Rajesh Singh, S/o Sh. Kanhaiya Lal, Aged about 37 years, R/o Mahesh Lal Market, Station Road, Kunderki, Moradabad.
11. Sh. Jagdish Singh, S/o Sh. Ramveer Singh, Aged about 37 years, R/o Qr. No. L14A, Kali Ka Than, Kapoor Company, Moradabad.
12. Sh. Khyam Lal, S/o Sh. Laloo Singh, Aged about 36 years, R/o Vill. Bhapur Mithani (Sirkai), P.O. Moradabad, Distt. Moradabad.
13. Sh. Gama Shah, S/o Sh. Dulla Kha, Aged about 39 years, R/o Village Lodhpur, P.O. Agwanpur, Distt. Moradabad.

Applicants

By Advocate Sri I.M. Kushwaha

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Moradabad Division, Moradabad.
3. Divisional Personnel Officer, Northern Railway, Moradabad Division, Moradabad.

Respondents

By Advocate Sri Prashant Mathur

O R D E R (Oral)

By Hon'ble Mr. D.S. Bawaria, Member (A)

This O.A. has been filed earlier in the Principal Bench and has been transferred to this Bench. The respondents have filed counter-affidavit also.

2. The applicants have now filed a misc.

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application no.343 of 1998 making a prayer to withdraw the present O.A. with a liberty to file fresh O.A. The applicants have pleaded that subsequent to filing of the present O.A., some other developments have taken place wherein the juniors have been given regular appointment and call letters have been also sent to some outsiders.

3. The prayer of the applicants made in the misc.application no. 343.of 1998 is allowed and the applicants are permitted to withdraw the O.A. The O.A. is, therefore, dismissed as withdrawn with a liberty to file the fresh O.A. subject to the limitation as prescribed under the Act. Shri I.M. Kushwaha and Shri Prashant Mathur, counsel for the applicants and the respondents respectively were present.

*Ishu*  
Member ( J )

*Prashant*  
Member ( A )

/M.M./